

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:11

ANSWERED ON:19.11.2009

COMPLAINT AGAINST PETROL PUMPS GAS AGENCIES DEALERS

Thakor Shri Jagdish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps/gas agencies in the country against whom action has been taken based on the complaints received by the consumers during the last three years and current year, State-wise, district-wise; and

(b) the details of the action taken against the guilty officials?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): State/Union Territory-wise details of action taken against retail outlet dealers and Liquefied Petroleum Gas (LPG) distributors based on the established complaints during the last three years and the current year April – September, 2009 are attached as per Annexure 'A' & 'B'. The District-wise details are available with the Director (Marketing) of the Oil Marketing Companies.

(b): Details of action taken against guilty officials, if any will be collected and submitted.